**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 503 of 2020**

**IN THE MATTER OF:**

**Babumanoharan Jaikumar Christhurajan ...Appellant**

**Versus**

**Indian Bank & Ors. ...Respondents**

**Present: -**

**For Appellant:** **Mr. Aniruddha Deshmukh and Mr. Vikram Vijayraghavan, Advocates.**

**For Respondents:** **Mr. Jayesh Bdolia and T. Geethanjali, Advocates for Respondent No.1.**

**Mr. Umesh Garg and Mr. Ramaswamy, Meyyappan, Advocates for Respondent Nos.2 and 3.**

**O R D E R**
**(Virtual Mode)**

**06.01.2021** Written Submissions have been filed by the learned Counsel for the parties.

Let the Appeal be posted 'for hearing' on 11th February, 2021.

Learned Counsel for the parties shall be at liberty to file any recent judgments or compilation of judgments on the subject before the next date of hearing.

Interim directions to be continued.

**[Justice Bansi Lal Bhat]**
**The Acting Chairperson**

**[Justice Anant Bijay Singh]**
**Member (Judicial)**

**[Dr. Ashok Kumar Mishra]**
**Member (Technical)**

Ash/GC/